

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :05/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.

1	SEBI Appeal	256/2018	IGL FINANCE LTD AND ANR. Vs. SEBI	Mr. Ankit Lohia, Advocate
Sub Matter(Disposed) : Misc. Application/0000365/2021				
A/W	SEBI Appeal	257/2018	IGL FINANCE LTD. AND ANR Vs. SEBI	MANSUKHLAL HIRALAL AND COMPANY
Sub Matter(Disposed) : Misc. Application/0000366/2021				
2	IRDA Appeal	2/2019	Geddama Uma Maheswara Rao Vs. IRDAI	Joby Mathew,Adv. i/b Joby Mathew and Associates Vishal Kanade,Adv. i/b K.Ashar and Co.

RA HEARING- COURTCODE-RAMODIFICATION- AT 11.10 A.M

3	Review Application	15/2021	Vakrangee Holdings Private Limited Vs. SEBI	M/S. CROWFORD BAYLEY AND CO.
(Main Matter Number :SEBI Appeal/0000353/2018)				
	Misc. Application	850/2021	Vakrangee Holdings Private Limited Vs. SEBI	M/S. CROWFORD BAYLEY AND CO.
(Main Matter Number :SEBI Appeal/0000353/2018)				

-PARTHEARD-COURTCODE-PRICERISEWTM- AT 11.15 A.M

4	SEBI Appeal	116/2019	Mr. Paresh Chamanlal Doshi Vs. SEBI	N.S. Udeshi, Advocate Pradeep Sancheti,Sr.Adv. i/b ELP
Sub Matter : Misc. Application/0000170/2019				

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A/W	SEBI Appeal	117/2019	Mr. Jagdish Gordhandas Ved Vs. SEBI	N.S. Udeshi, Advocate Pradeep Sancheti, Sr. Adv. i/b ELP
Sub Matter :		Misc. Application/0000172/2019		
	Misc. Application	170/2019	Paresh C. Doshi Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000116/2019)				
	Misc. Application	172/2019	Jagdish Gordhandas Ved Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000117/2019)				
A/W	SEBI Appeal	125/2019	Mr. Manish Kanakshi Asher Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000190/2019		
A/W	SEBI Appeal	126/2019	Bhavna Manish Asher Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000191/2019		
A/W	SEBI Appeal	127/2019	Mr. Ashwin Prabhudas Ruparel Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000192/2019		
A/W	SEBI Appeal	128/2019	Mr. Pradeep Syamsunder Swain Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
A/W	SEBI Appeal	129/2019	Shailesh Muraj Ved Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000194/2019		

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A/W	SEBI Appeal	130/2019	Mr. Bhavik M. Vaza Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000195/2019		
A/W	SEBI Appeal	131/2019	Mr. Haresh Lalitbhai Tejani Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000196/2019		
A/W	SEBI Appeal	132/2019	Mr. Hemanshu P. Mehta Vs. SEBI	Shailesh Kumar, Advocate Abhiraj Arora, Adv. i/b ELP
Sub Matter :		Misc. Application/0000197/2019		
	Misc. Application	190/2019	Manish Kanakshi Ashar Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000125/2019)				
	Misc. Application	191/2019	Bhavna Manish Ashar Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000126/2019)				
	Misc. Application	192/2019	Ashwin Prabhudas Ruparel Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000127/2019)				
	Misc. Application	193/2019	Pradeep Syamsunder Swain Vs. SEBI	
	Misc. Application	194/2019	Shailesh Mulraj Ved Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000129/2019)				
	Misc. Application	195/2019	Bhavik Amrutlal Vaza Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000130/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	196/2019	Haresh L Tejani Vs. SEBI (Main Matter Number :SEBI Appeal/0000131/2019)	
	Misc. Application	197/2019	Himanshu Pravinchandra Mehta Vs. SEBI (Main Matter Number :SEBI Appeal/0000132/2019)	
	Misc. Application	219/2019	Baldevsinh Vijaysinh Zala Vs. SEBI (Main Matter Number :SEBI Appeal/0000150/2019)	
A/W	SEBI Appeal	150/2019	Mr. Baldevsinh Vijaysinh Zala Vs. SEBI	Rinku Valanju, Adv. i/b R.V. Legal Abhiraj Arora, Advocate- i/b ELP
	Sub Matter :	Misc. Application/0000219/2019		
	Sub Matter :	Misc. Application/0000150/2021		
A/W	SEBI Appeal	226/2019	Ms. Sonal Kanaksingh Ashar Vs. SEBI	Rinku Valanju, Advocate i/b R.V. Legal Abhiraj Arora, Advocate- i/b ELP
	Sub Matter :	Misc. Application/0000284/2019		
	Misc. Application	284/2019	Sonal Kanaksingh Ashar Vs. SEBI (Main Matter Number :SEBI Appeal/0000226/2019)	
A/W	SEBI Appeal	133/2020	Amrut Dredging and Shipping Ltd. Vs. SEBI	Mr. J. J. Bhatt, Advocate Mr. Abhiraj Arora, Advocate
	Sub Matter :	Misc. Application/0000130/2020		
	Misc. Application	150/2021	Baldevsinh Vijaysinh Zala Vs. SEBI (Main Matter Number :SEBI Appeal/0000150/2019)	R V Legal ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	130/2020	Amrut Dredging and Shipping Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000133/2020)				

-PART HEARD - APPEALS AGAISNT AO ORDER

	Misc. Application	641/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :SEBI Appeal/0000450/2021)				

	Misc. Application	642/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :SEBI Appeal/0000450/2021)				

	Misc. Application	643/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI	Ms. Hetal Joshi Advocate
(Main Matter Number :SEBI Appeal/0000450/2021)				

	Misc. Application	644/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000451/2021)				

	Misc. Application	645/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000451/2021)				

	Misc. Application	646/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000451/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	647/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
	Misc. Application	648/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
	Misc. Application	649/2021	MR. SHAILESH MULRAJ VED Vs. SEBI (Main Matter Number :SEBI Appeal/0000452/2021)	LEGAL PANACEA
	Misc. Application	650/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
	Misc. Application	651/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
	Misc. Application	652/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI (Main Matter Number :SEBI Appeal/0000453/2021)	LEGAL PANACEA
	Misc. Application	653/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
	Misc. Application	654/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	655/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000454/2021)	LEGAL PANACEA
	Misc. Application	656/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
	Misc. Application	657/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
	Misc. Application	658/2021	MRS. BHAVNA MANISH ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000455/2021)	LEGAL PANACEA
	Misc. Application	659/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
	Misc. Application	660/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
	Misc. Application	661/2021	MR. MANISH KANAKSHI ASHAR Vs. SEBI (Main Matter Number :SEBI Appeal/0000456/2021)	LEGAL PANACEA
	Misc. Application	662/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA

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	Misc. Application	663/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
	Misc. Application	664/2021	MR. HEMANSHU P. MEHTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000457/2021)	LEGAL PANACEA
A/W	SEBI Appeal	450/2021	MR. BALDEVSINH VIJAYSINH ZALA Vs. SEBI Sub Matter : Misc. Application/0000641/2021 Sub Matter : Misc. Application/0000642/2021 Sub Matter : Misc. Application/0000643/2021	Ms.Hetal Joshi Advocate
A/W	SEBI Appeal	451/2021	MR. BHAVIK AMRUTLAL VAZA Vs. SEBI Sub Matter : Misc. Application/0000644/2021 Sub Matter : Misc. Application/0000645/2021 Sub Matter : Misc. Application/0000646/2021	LEGAL PANACEA
A/W	SEBI Appeal	452/2021	MR. SHAILESH MULRAJ VED Vs. SEBI Sub Matter : Misc. Application/0000647/2021 Sub Matter : Misc. Application/0000648/2021 Sub Matter : Misc. Application/0000649/2021	LEGAL PANACEA
A/W	SEBI Appeal	453/2021	MR. PRADEEP SYAMSUNDER SWAIN Vs. SEBI Sub Matter : Misc. Application/0000650/2021 Sub Matter : Misc. Application/0000651/2021 Sub Matter : Misc. Application/0000652/2021	LEGAL PANACEA
A/W	SEBI Appeal	454/2021	MR. HARESH LALITBHAI TEJANI Vs. SEBI Sub Matter : Misc. Application/0000653/2021 Sub Matter : Misc. Application/0000654/2021	LEGAL PANACEA

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Sub Matter : Misc. Application/0000655/2021

A/W SEBI Appeal 455/2021 MRS. BHAVNA MANISH ASHAR
 Vs.
 SEBI

Sub Matter : Misc. Application/0000656/2021
 Sub Matter : Misc. Application/0000657/2021
 Sub Matter : Misc. Application/0000658/2021

A/W SEBI Appeal 456/2021 MR. MANISH KANAKSHI ASHAR
 Vs.
 SEBI

Sub Matter : Misc. Application/0000659/2021
 Sub Matter : Misc. Application/0000660/2021
 Sub Matter : Misc. Application/0000661/2021

A/W SEBI Appeal 457/2021 MR. HEMANSHU P. MEHTA
 Vs.
 SEBI

Sub Matter : Misc. Application/0000662/2021
 Sub Matter : Misc. Application/0000663/2021
 Sub Matter : Misc. Application/0000664/2021

-DISPOSAL-COURTCODE-PROMOTEROPENOFFER-AT11.40AM

5 SEBI Appeal 293/2018 Vishvapradhan Commercial Pvt. Ltd.
 Vs.
 SEBI

Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co.

Gaurav Joshi,Sr.Adv. i/b ELP

A/W SEBI Appeal 294/2019 Dr. Prannoy Roy
 Vs.
 SEBI

DMD Advocates

K.Setalvad,Sr.Adv. i/b K.Ashar and Co.

Sub Matter : Misc. Application/0000415/2019

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		
A/W	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
	Misc. Application	415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000294/2019)				
	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000296/2019)				
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				
	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000078/2021)				
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000079/2021)				
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI	DMD Advocates K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000080/2021)				
A/W	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI	Mr. Arnav Misra Associate
	Sub Matter :	Misc. Application/0000106/2021		
	Sub Matter :	Misc. Application/0000113/2021		
A/W	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000107/2021		
A/W	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000108/2021		
A/W	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000123/2021		
<u>-ADMDISPOSAL-COURTCODE-CIRCULARTRADES-11.45A.M.</u>				
6	Misc. Application	426/2020	RAJENDRA AGGRAWAL Vs. SEBI	Advocate J.M. Bhalgat
(Main Matter Number :SEBI Appeal/0000552/2019)				
A/W	SEBI Appeal	507/2019	Sanjay Jain Vs. SEBI	Kishor Sathapak, Adv- i/b-Mindspright Legal Mr. Chirag Bavsar, Advocate- i/b MDP

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A/W	SEBI Appeal	508/2019	Radha Govind Lashkari and Anr. Vs. SEBI	Kishor Sathapak, Adv- i/b Mindspright Legal Mr. Chirag Bavsar, Advoate- i/b MDP
A/W	SEBI Appeal	509/2019	Sunita Devi Garg Vs. SEBI	Mindspright Legal
A/W	SEBI Appeal	514/2019	Divya Sushilkumar Shah Vs. SEBI	Parinati Jain, CS,
Sub Matter :		Misc. Application/0000055/2021		
A/W	SEBI Appeal	515/2019	Mrs. Manju Mutha and Anr. Vs. SEBI	Vikas Bengani, Advocate
A/W	SEBI Appeal	545/2019	Girraj Kishore Agrawal Vs. SEBI	Deepak Dhane, Adv.i/b Profess Law Associates Chirag Bhavsar, Adv. i/b MDP and Partners
A/W	SEBI Appeal	552/2019	Rajendra Aggarwal Vs. SEBI	J M Bhalgat, Advocate
Sub Matter :		Misc. Application/0000426/2020		
Misc. Application		427/2020	DHIREN KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000607/2019)				
Misc. Application		545/2020	SHANTI PINTO Vs. SEBI	Corporate Law Chambers India
(Main Matter Number :SEBI Appeal/0000600/2019)				

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A/W	SEBI Appeal	600/2019	Shanti Pinto Vs. SEBI	Mr. Vinay Chauhan, Advocate-i/b Corporate Chambers Chirag Bavsar, advocate-i/b- MDP
Sub Matter :		Misc. Application/0000545/2020		
A/W	SEBI Appeal	607/2019	DHIREN KAPADIA Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr Vishal Kanade, Advocate - MDP AND Partners
Sub Matter :		Misc. Application/0000427/2020		
A/W	SEBI Appeal	611/2019	Mr. Jayesh Sampat AND Anr. Vs. SEBI	Ms. Rinku Valanju, Advocate Mr. Vishal Kanade, Advocate i/b MDP AND Partners
A/W	SEBI Appeal	612/2019	Glint Infraprojects Pvt. Ltd. Vs. SEBI	Mr. Vinay Chauhan Advocate i/b Ms. Aishwarya Shubha Mr. Kumar Desai, Advocate- i/b MDP and Partners
A/W	SEBI Appeal	30/2020	Dinesh Ghevariya Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter :		Misc. Application/0000423/2020		
	Misc. Application	423/2020	DINESH GHEVARIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000030/2020)				

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A/W	SEBI Appeal	67/2020	Suresh Chandra Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Kumar Desai, Advocate- i/b MDP and Partners
Sub Matter :		Misc. Application/0000424/2020		
	Misc. Application	424/2020	SURESH CHANDRA KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000067/2020)				
	Misc. Application	425/2020	JIGNESH KUMAR KAPADIA Vs. SEBI	Adv. Sahebrao W. Buktare
(Main Matter Number :SEBI Appeal/0000068/2020)				
A/W	SEBI Appeal	68/2020	Jigneshkumar Kapadia Vs. SEBI	Mr. Ravi Ramaiya, Chartered Accountant Mr. Vishal Kanade, Advocatei/b MDP AND Partners
Sub Matter :		Misc. Application/0000425/2020		
	Misc. Application	55/2021	DIVYA SUSHILKUMAR SHAH Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000514/2019)				
<u>ADMDISPOSAL-COURTCODE-PITSEBI-AT 11.55A.M.</u>				
7	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>-ADM DISPOSAL-COURTCODE-POSITIVETP-AT12.05P.M.</u>				
8	SEBI Appeal	614/2019	Superstar Exports Private Limited Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Chirag Bhavsar, Adv. i/b MDP and Partners
<u>ADMDISPOSAL-COURTCODE-DISCLOSURE-AT 12.15PM</u>				
9	SEBI Appeal	92/2020	KSS Ltd. Vs. SEBI	Lalit Joshi, Advocate
<u>-DISPOSAL- COURT CODE- DOCUMENTSFORGED-12.20PM</u>				
10	SEBI Appeal	169/2020	Babulal M.Dugar and Others Vs. SEBI	JOBY MATHEW AND ASSOCIATES Mansukhlal Hiralal and Co.
<u>-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT12.25P.M.</u>				
11	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal i/b Khare Legal Chambers
Sub Matter :		Misc. Application/0000339/2020		
	Misc. Application	339/2020	Adamina Traders Pvt. Ltd.-Delay application Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000331/2020)				
	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
Sub Matter :		Misc. Application/0000374/2020		
	Misc. Application	374/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000366/2020)				

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<u>ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT12.35P.M.</u>				
12	SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
<u>-ADMISSION-VOLUMERISE-AT12.400 A.M.</u>				
13	Misc. Application	669/2021	Nirvana Mall Management Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	670/2021	Nirvana Mall Management Pvt. Ltd.-STAY APPLICATION Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	671/2021	Nirvana Mall Management Pvt. Ltd.-REDEMPTION OF SHARES Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	SEBI Appeal	384/2021	NIRVANA MALL MANAGEMENT PRIVATE LIMITED Vs. SEBI	
Sub Matter : Misc. Application/0000669/2021				
Sub Matter : Misc. Application/0000670/2021				
Sub Matter : Misc. Application/0000671/2021				
	SEBI Appeal	468/2021	GAJPAL BUILDINFRA PRIVATE LIMITED Vs. SEBI	R V LEGAL
Sub Matter(Disposed) : Misc. Application/0000691/2021				
Sub Matter : Misc. Application/0000692/2021				
	Misc. Application	692/2021	GAJPAL BUILDINFRA PRIVATE LIMITED Vs. SEBI	R V LEGAL

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :05/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000468/2021)				
	SEBI Appeal	469/2021	AANSAL SECURITIES SERVICES PVT. LTD. Vs. SEBI	R V LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000709/2021		
	Sub Matter :	Misc. Application/0000710/2021		
	Misc. Application	710/2021	Aansal Securities Services Pvt. Ltd. - Stay App Vs. SEBI	R V Legal Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000469/2021)				
	Misc. Application	750/2021	SKR ELECTRONICS AND TRADING PVT .LTD- STAY APPLICATION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000470/2021)				
	Misc. Application	752/2021	NISHOTTAM TRADERS PVT. LTD-STAY APPLICATION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000471/2021)				
A/W	SEBI Appeal	470/2021	SKR ELECTRONICS AND TRADING PVT .TLD. Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0000749/2021		
	Sub Matter :	Misc. Application/0000750/2021		
A/W	SEBI Appeal	471/2021	NISHOTTAM TRADERS PVT. LTD Vs. SEBI	R V LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000751/2021		
	Sub Matter :	Misc. Application/0000752/2021		

Securities Appellate Tribunal
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>.-COURTCODE- VOLUMERISE-AT12.40PM</u>				
14	Misc. Application	819/2021 (/0000)	Jabeen Tradelink Pvt. Ltd.-Delay application Vs. SEBI	R. V. LEGAL
(Main Matter Number :SEBI Appeal/0000520/2021)				
	Misc. Application	820/2021	Jabeen Tradelink Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal
(Main Matter Number :SEBI Appeal/0000520/2021)				
	Misc. Application	821/2021	Jabeen Tradelink Pvt. Ltd.-Stay application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000520/2021)				
A/W	SEBI Appeal	520/2021 (/0000)	Jabeen Tradelink Pvt. Ltd. Vs. SEBI	R. V. LEGAL
Sub Matter :		Misc. Application/0000819/2021		
Sub Matter :		Misc. Application/0000820/2021		
Sub Matter :		Misc. Application/0000821/2021		